

in the disciplinary rules on considerations of public interest and a Government servant may be on duty or on leave at the time of suspension.

(b) It is not in the public interest to leave an identity card with a Government servant under suspension.

Demand and Production of Pig Iron

9918. SHRI NAVIN RAVANI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that the country's demand of pig iron is more than its indigenous production ;

(b) if so, the production of pig iron during the years 1980-81, 1981-82, 1982-83 and what was the demand ;

(c) the quantity of pig iron imported during the said period to meet the demand ; and

(d) what measures are being taken to increase the production of pig iron in the country according to need and to save foreign exchange ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) to (c). The figures of estimated demand, production and imports by SAIL in respect of pig iron during the last three years are as follows :—

(Million tonnes)

Year	Demand	Production	Import by SAIL
1980-81	1.7	1.43	—
1981-82	1.68	1.27	0.117
1982-83	1.7	1.18	0.43
	(provisional)	(provisional)	

Import figures in the above statement are for imports made by SAIL as the canalising agency. These do not include imports made by private parties when these were allowed under OGL and imports under REP entitlements. These figures are not readily available.

(d) SAIL have planned for higher production of pig iron during 1983-84. Also efforts are being made to improve productivity from the available blast furnaces in steel plants by the following methods :—

(i) adopting latest technology including injection of coal dust and lime ; and

(ii) making efforts through coal sector to improve the quality of coking coal.

Representations Regarding Public Grievances by A and N

9919. SHRI MANORANJAN BHAKTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Andaman and Nicobar Administration has received representations containing a list of public grievances from Congress delegation by the end of 1982-83 ;

(b) if so, what are the demands ; and

(c) action Government have taken on each of the demands upto 3. March, 1983 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (c). The requisite information has been called for from A and N Administration and is awaited. It will be laid on the Table of the House on receipt.

Arms Licences for Security of Scheduled Castes in Affected Areas

9920. SHRI BANWARI LAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there have been lot of atrocities on the Scheduled Caste communities at places like Sadupur, Belchi and Bharatpur in the past ;

(b) whether it is a fact that after every such happening Government declared to arm some of the persons of these communities and also infuse more officials in police ;

(c) if so, how many persons have been